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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.163/ BB/2017	-	For compli- ance	252(3)	SMR Telecom Holdings Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Varsha V Shengoy 9742854053. (VVS & Associates) counsel.	Petitioner	Varsha

PCS for petitioner is present. She reported that she has complied the additional information called for by the Registry and she requested to order notice to the ROC, Karnataka.

Issue notice to ROC, Karnataka. Registry to prepare the same. PCS to collect the same and serve on the ROC, Karnataka, along with necessary papers.

Avi
List it on 22.01.2018.

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MEMBER (T)

Avi
MEMBER (J)